

India's Flora and Fauna

*2319. **Shri V. P. Nayar** : Will the Minister of **Natural Resources and Scientific Research** be pleased to state :

(a) whether Government have any proposal to publish a comprehensive account of India's flora and fauna in the near future ; and

(b) if so, what are the broad details of the proposal ?

The Deputy Minister of Education (Dr. K. L. Shrimali) : (a) Yes, Sir, during the period of the second Five Year Plan.

(b) The broad details are : (1) Fauna of India is to be published as monographs on particular groups of animals.

(2) Flora of India will be revised according to the families of plants and published as and when the revision is complete. The floras of various States will also be revised for publication.

Indiscipline among Civilian Staff

*2320. **Shri Ramachandra Reddi** : Will the Minister of **Defence** be pleased to state :

(a) the number of cases of indiscipline and defiance shown to their immediate superiors by the Civilians paid from the Defence Services Estimates which were reported to Government or the Heads of Departments after Independence ; and

(b) whether suitable action was taken by the authorities concerned ?

The Deputy Minister of Defence (Sardar Majithia) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Rifle Associations

*2321. **Shri Bhagwat Jha Azad** : Will the Minister of **Home Affairs** be pleased to state :

(a) whether it is a fact that Rifle Associations have asked for financial assistance from the States and Central Government ; and

(b) if so, what is the total amount given by the States and the Centre in the current year ?

The Deputy Minister of Home Affairs (Shri Datar) : (a) Yes.

(b) Rs. 10,300/-, Bhopal Rs. 6,000/-, Assam Rs. 3,500 and West Bengal Rs. 800/-. The Central Government and the remaining

State Governments who have been approached in the matter are still considering the requests for such assistance.

Explosion in Connaught Place

*2322. **Shri Radha Raman** : Will the Minister of **Defence** be pleased to state :

(a) whether it is a fact that a charge was exploded in Connaught Place, New Delhi in August, 1955 ; and

(b) if so, the nature and cause of the explosion ?

The Deputy Minister of Defence (Sardar Majithia) : (a) Yes.

(b) An experiment was carried out by exploding a small charge in order to determine its utility as a time signal for observing two minutes silence on certain occasions.

Voting Facilities

*2323. **Shri Krishnacharya Joshi** : Will the Minister of **Law** be pleased to state :

(a) the total number of Indian voters who are abroad ;

(b) the facilities given to them to vote at the time of the last general elections ; and

(c) whether revision of the list of voters has been made for the coming general elections ?

The Minister of Law and Minority Affairs (Shri Biswas) : (a) Not known. It is not possible to find out readily how many Indian voters are abroad at a given time.

(b) Facility of postal ballot was given to the persons employed under the Government of India in posts outside India and to their wives.

(c) Electoral rolls are revised every year. The last revision before the next general elections will be made in the year preceding the one in which the elections are held.

National Income

*2324. **Shri S. N. Das** : Will the Minister of **Finance** be pleased to refer to the reply given to starred question No. 1108 on the 20th September, 1954 and state :

(a) the outcome of the steps taken to ascertain the position from the non-official institutions and universities with regard to the research work on National Income ;